dering the question of import of coconut oil from Phillippines. Such a step will crush the economy of Kerala and will adversely affect the 30 million coconut farmers, 90 per cent of whom are only small land holders whose sole source of income is coconut garden. Already the price is unremunerative. It should be noted that, at present, the cheapest edible oil in the country is coconut oil. If coconut oil is further imported that will be a death-blow to the coconut farmers in the country.

I, therefore, request the Government to drop any move to import coconut oil of any type and save the coconut growers in the country from being put into serious crisis.

(ii) *Declaration of certain areas of Uttar Pradesh as Tribal Areas*

श्री हरीश रावत (अल्मोड़ा) : उत्तर प्रदेश में कई जातीय समुदाय जिन्हें जनजाति का दर्जा प्राप्त होना चाहिये था, उन्हें जनजाति के रूप में मान्यता प्राप्त नहीं है। पिथौरागढ़ जनपद (उ०प्र०) के गंगोलीहाट ब्लाक में एक ऐसी जाति कुथलिया बोरा है जिनके रिश्ते नाते, आचार-विचार, संस्कृति व उद्यम जनजाति का है लेकिन उन्हें जनजाति के रूप में मान्यता प्राप्त नहीं है। अतः शासन को पुनः सर्वेक्षण कर इस प्रकार की जातियों को जनजाति के रूप में मान्यता देनी चाहिए।

उत्तर प्रदेश में ही 4 ऐसे विकास खंड हैं जिनमें उनकी कुल जनसंख्या का 30 प्रतिशत से अधिक जनजाति, 20 प्रतिशत के लगभग हरिजन व शेष ऐसी जातियों के लोग रहते हैं जो इन विकास खंडों में जनजातियों के सहयोगी जातियों के रूप में बसे थे। इन जातियों की आर्थिक व सामाजिक एवं सांस्कृतिक स्थिति लगभग वही है जो इन विकास खंडों के अन्तर्गत रहने वाली जनजातियों की है। इस प्रकार के विकास खंड धारचूला-मुनस्यारी-पिथौरागढ़ जनपद, जोशीमठ चमोली जनपद तथा यमुनाबार देहरादून जनपद में हैं। इन क्षेत्रों की जनता लम्बे समय से इन विकास खंडों को जौनसार भाबर की तरह जनजाति क्षेत्र घोषित करने की मांग करती आ रही है ताकि यहां बसने वाली सभी जातियों को जनजातियों को प्राप्त सभी प्रकार की सुविधायें प्राप्त हो सकें। इस हेतु उत्तर प्रदेश सरकार द्वारा भी केन्द्र की सरकार को लिखा गया है।

अतः मेरा माननीय गृह मंत्री जी से अनुरोध है कि जनजाति क्षेत्रों के सन्दर्भ में प्रेजीडेंशियल आर्डर में संशोधन कर धारचूलासमुनस्यारी, जोशीमठ व यमुनाबार विकास खंडों को जनजाति क्षेत्र घोषित किया जाए।

(iii) *Modernisation of Cuttack Station of AIR.*

SHRIMATI JAYANTI PATNAIK (CUTTACK) : The failure of AIR Station, Cuttack, to cover various programmes to its entire listening zone has caused a great discontentment among the people of that zone. All India Radio Station, Cuttack, has 8 districts under its entire zone. The transmitter installed in that station at present is not powerful enough to cover all those districts. The people of the entire State depend on this Radio Station for listening to the latest news and other entertainment/cultural programmes. But they are deprived of getting such facilities in the absence of multi-channels in that radio station.

Many of the State Radio Stations have more than one channel. One channel looks after the local needs and the other channel mostly takes over the burden of various programmes of National interest broadcast from Delhi. On one side, the cultural ethos of the State, on the other side, the development-oriented programmes would be well catered to, if there is one more channel preferably a short wave transmitter at Cuttack. That would give an alternative listening to the far-flung areas because the local V.B. Channel cannot be heard beyond 30 KM from Cuttack.

Steps have been taken by the Ministry of Information and Broadcasting to improve the radio stations of different States. Similar steps should also be taken to provide adequate radio net-work in the State of Orissa. Cuttack Station of AIR should be upgraded and modernised by introducing more than one channel.